COURT NO.13

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No. 2175/2020 in Special Leave Petition (C) Dy. No. 4200/2020

SARITHA S. NAIR

Petitioner(s)

VERSUS

RAHUL GANDHI

Respondent(s)

(FOR ADMISSION and IA No.113497/2020-RESTORATION)

Date : 16-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. V. Ramasubramanian, AOR Ms. D. Geetha, Adv. Ch. Ravinder Priya, Adv. Ms. Namrata, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

I.A. No. 113497 of 2020-application for restoration is allowed. The special leave petition is restored to its original number.

Having heard learned counsel for the petitioner on merits, we see no reason to interfere with the impugned order. The special leave petition is, accordingly, dismissed.

M.A.No. 2175/2022 alongwith other pending application(s), if any, shall stand disposed of.

(RAJNI MUKHI) COURT MASTER (SH)

(DIPTI KHURANA) ASSISTANT REGISTRAR